

Central Administrative Tribunal, Lucknow bench, Lucknow
Original Application No.113/2004

this the 26th day of March, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Shiva Rohtas aged about 29 years son of Sri Bhopal Singh care of Sri Naresh Kumar Village Mohari Bag Kharida, Post Kharika Teli Bag, Lucknow.

...Applicant

By Advocate: Sri A.K.Dixit

Versus

1. Union of India through Defence Secretary, Govt. of India, New Delhi.

2. Commandant , AMC Centre and School, Head Quarter, AMC Centre and School, Lucknow.

...Respondents


By Advocate: Sri S.P.Singh

BY SHRI SHANKER RAJU, MEMBER (J) ORDER (ORAL)

Heard counsel for the parties.

It is stated at the bar by the learned counsel for the respondents that the name of the applicant in pursuance of the decision in Ram Ashrey case has been recommended to the Army Head Quarter for appointment. In this view of the matter, the relief claimed by the applicant has become infructuous. Accordingly we dispose of this O.A. with a direction to the respondents to expedite the appointment of the applicant as recommended. No order as to costs.


MEMBER (A)


MEMBER (J)

HLS/-